

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 107
CP(IB)/772(AHM)2019

Order under Section 9 IBC

IN THE MATTER OF:

Meenakshi Associates Pvt Ltd
V/s
Gujarat Alkalies & Chemicals Ltd

.....Applicant

.....Respondent

Order delivered on ..28/06/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENTS:

For the Applicant : Mr. Sunil Bhavsar, Advocate
For the IRP/RP :
For the Respondent : Mr. Kirtikan, Senior Advocate

ORDER

The pleadings are completed.

The matter stands adjourned for hearing on 16.08.2021.


(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)